

(b) It has come to the notice of Government that, to some extent, smuggling of electronic watches, particularly of cheap digital electronic watches, is taking place.

(c) As a part of Integrated Policy Measures on Electronics, announced in the statement made by the Minister of State (S&T) in Parliament, on 21-3-1985 :

(i) Semiconductor Complex Ltd (SCL) have been allowed to manufacture and sell low cost Digital Electronic Watches (DEW) modules to DEW assemblers, both in the State public sector and small scale units, as well as other units engaged in the manufacture of mechanical watches, hand-crafts, etc.

(ii) The small scale units have been permitted to sell low cost NEW or other DEW module based products directly in the market. If the demand out-strips the capacity of SCL, a second unit in the private sector will be permitted to manufacture these modules.

Investments by U.T.I.

3106. SHRI VIJAY N. PATIL : Will the Minister of FINANCE be pleased to state :

(a) the amount added by the Unit Trust of India to its investible funds in 1984, 1985 and 1986;

(b) the manner in which the Unit Trust of India propose to invest huge financial resources at its disposal;

(c) whether appreciation in market value of investment by the U. T. I. has tended to decline with larger investments in fixed interest securities and rising investible funds; and

(d) if so, the steps being taken by U. T. I. to utilise large resources at its disposal and earlier surplus in various directions to make its investment more profitable ?

THE MINISTER OF STATE OF THE
MINISTRY OF PETROLEUM AND

NATURAL GAS AND MINISTER OF
STATE IN THE MINISTRY OF
FINANCE (SHRI BRAHMA DUTT) : (a)
The amount added by the U. T. I. to its investible funds during the last 3 years is given below :

	(Rs. in crores)
1983-84	391.09
1984-85	948.28
1985-86	1008.73

(b) The investible funds of the U. T. I. are invested in equity shares, preference shares, debentures/Term loans sanctioned with other All India Financial Institutions, Government securities, Bills re-discounting scheme with Commercial Banks, etc.

(c) The schemes offered by the UTI have different objectives and therefore, the investible funds are deployed in fixed interest bearing securities, Government securities, bills re-discounting scheme with Commercial Banks, equity shares etc. Therefore, in respect of certain investments there is little or no scope for appreciation of capital. As regards, the market value of the equity portfolio of the UTI it will vary according to the fluctuations in prices of shares

(d) Does not arise in view of answer to (c) above.

Location of Nuclear power plants

3107. SHRI PARASRAM BHARDWAJ : Will the PRIME MINISTER be pleased to state :

(a) whether Government have made efforts for pollution free energy generation keeping in view the depletion of fossil fuels;

(b) whether some areas in the country have been identified as isolated land areas where growth of inhabitation may be restricted and which may be suitable for location of nuclear power plants; and

(c) if so, the details in this regard ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF DEFENCE PRODUC-

TION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) Keeping in view depletion of fossil fuel resources, Government is continuing its efforts to develop alternate sources of energy with minimal pollution of environment.

(b) and (c). Apart from population density and distance from highly populated areas, other important criteria for locating nuclear power stations include site geology, hydrology, water availability, seismic conditions, impact on forest land, distance from load centres and transportation problems.

Working of Various Projects

3108. **SHRIMATI GEETA MUKHERJEE :** Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) the number of projects of the Seventh Plan which are progressing according to schedule or ahead of schedule or behind schedule;

(b) the projects which are coming up according to original cost estimates;

(c) the projects where the original cost estimates are likely to exceed with details of cost escalation, project-wise; and

(d) the projects likely to be set up with a cost lower than the estimated cost with project-wise details ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) As per the information available with the Ministry of Programme Implementation upto December 31st, 1986), 31 Central projects costing Rs. 20 crores and above have been approved during the seventh Plan period. 23 projects are reported to be progressing according to schedule, 7 are behind schedule (including 4 in the railway sector, which have not been provided with funds) and one ahead of schedule.

(b) to (d). The details are given in the statements I, II and III below.

Statement-I

Projects which are coming up according to Original Cost Estimates

Sl. No.	Name of Project
1.	Augmentation of Computer Facilities
2.	Captive Power & Combined Cycle
3.	Nylon Plant (PCL)
4.	Sonepur Bazari (ECL) "
5.	400 KV Tr. Lines St. II (NCL)
6.	Captive Power Station (BCCL)
7.	Captive Power Station (CCL)
8.	Kalidashpur UG (ECL)
9.	Captive Power (ECL)
10.	Central WK. Sh. Chanderpur (WCL)
11.	Captive Power (Bhantinda)
12.	Captive Power Panipat (NFL)
13.	Kahalgaon STPP St. I (NTPC)
14.	Captive Power Plant 30 MW Bombay
15.	Early Prodn. System at Poona (ONGC)
16.	Acquisition of 6 Nos. Dev. Drilling (ONGC)
17.	Ethane-Propane Recovery Plant Uran MTRA (ONGC)
18.	South Basin Field Dev. Ph. II
19.	Gas Sweetening Plant Ph. II
20.	Bombay High South Development
21.	Acquisition of 10 replacement rigs.
22.	Satna-Rewa New line
23.	Guna-Etawah New line
24.	Doubling of Tandur-Malkhaid Rd.
25.	Kumedpur-New Jalpaiguri
26.	Expansion of Capacity H. P. F.
27.	Heavy Water Project Hazira.